

**Scientists doing administrative functions**

164. SHRI SYED SHAHABUDDIN: Will the PRIME MINISTER be pleased to state what is the number of scientists doing administrative functions in the Department of Atomic Energy and other offices and undertakings attached to the Department?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): A number of scientists hold supervisory and managerial charges in the units of this Department and perform administrative functions pertaining to their charges. In addition at present one scientist is holding a full-time administrative charge.

**Control over the direction and orientation of the development of electronics**

165. SHRI SYED SHAHABUDDIN: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Department of Electronics has no statutory authority over the direction and orientation of the development of electronic industry; and

(b) whether the proliferation of industrial units assembling or manufacturing consumer durables in the field of electronics is in accordance with Government's policy?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) Yea, Sir.

(b) There has been no proliferation of industrial units manufacturing consumer electronic products.

**Self-sufficiency in the manufacture of aircraft**

166. SHRI SYED SHAHABUDDIN: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Government have suspended the Jaguar deal;

(b) if so, what are the reasons therefor;

(c) whether India has achieved self-sufficiency in the designing and manufacturing of aircraft; and

(d) if not, what steps Govt. propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) No, Sir.

(b) Does not arise.

(c) and (d) Government are continuing to take steps to improve design and development activities in this sphere, as part of the programme of modernisation and self reliance.

**Procurement target for raw jute**

167. SHRI SYED SHAHABUDDIN: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the Jute Corporation of India has failed to achieve the procurement target for raw jute for the current year;

(b) whether it is a fact that the jute growers in Bihar have been hard hit due to lower prices of jute in the open market; and

(c) whether Government propose to introduce monopoly procurement by the Jute Corporation of India at productive price?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) The Jute Corporation of India has so far procured 8.42 lakh bales against the revised target of 7 lakh bales for the current year.

(b) Prices of raw jute slumped in various upcountry markets, including Bihar, due to huge carryover of last year's production and a good crop in the current year as well. However, by adoption of a package of measures, that trend has been generally reversed.

(c) No such scheme is under consideration of the Government at present.